

(d) whether the decision for discontinuance of the scheme is against the wishes of the Uttar Pradesh Government employees; and

(e) whether Government are considering to continue it for the benefit of the Uttar Pradesh Government employees?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):**

(a), (b) and (c) Some years ago, the Government of Uttar Pradesh had introduced group insurance schemes for their employees, including police personnel, in collaboration with the Life Insurance Corporation of India. The schemes provided, *inter alia*, that in the event of the death of an employee during service, a sum of Rs. 12,000 shall be paid to the family of the deceased. In order to provide higher death cover to various categories of employees, the Government of Uttar Pradesh has discontinued the LIC Scheme and started self-administered schemes, with the prior approval of the Central Government as envisaged in the Life Insurance Corporation Act with effect from 1st March, 1980.

(d) Government of India have not received any complaints in this regard.

(e) The matter concerns the Government of Uttar Pradesh.

### **Dry Port at Bharatpur**

**2100. SHRI RAJESH PILOT:** Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether there has been any plan to have a dry port at Bharatpur, and

(b) if so, what is the progress in the matter?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) & (b) No such scheme is at present under Government's active consideration.

### **Transport and Power for the Aluminium Plant in Koraput, Orissa**

**2101. SHRI GIRIDHAR GOMANGO:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether his Ministry discussed with the Ministries of Railways and Energy for the transport and power for the proposed aluminium plant at Damanjodi in Koraput District of Orissa State; and

(b) if so, the outcome thereof?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) & (b) The feasibility report of the Orissa alumina-aluminium complex is presently under scrutiny by the appraisal agencies of Government. Before the matter is placed before the Public Investment Board, proposals for provision of Railway facilities and power supply to the project will be finalised in consultation with the concerned agencies.

### **Direct Air Flight between Delhi and State Headquarters**

**2102. PROF. P. J. KURIEN:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what are the State headquarters at present having no direct air flights to Delhi;

(b) will Government take steps to introduce direct flights to Delhi from these headquarters also; and

(c) whether Government propose to introduce direct flight to Delhi from Trivandrum immediately?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):

(a) & (b) Indian Airlines does not operate any air service to the Capitals of the following states:—

State	Capital
Himachal	Simla
Sikkim	Gangtok
Meghalaya	Shillong
Nagaland	Kohima.

The Capitals of the following States which are airlinked have no direct flight to and from Delhi:—

Kerala	Trivandrum
Manipura	Imphal
Tripura	Agartala

They are however connected to Delhi by same day by connecting services as explained below:—

Trivandrum to Delhi via Bombay IC-168/185 (Arr. IC 168 1200/Dep. IC-485 1445 hours)

Imphal to Delhi via Calcutta IC-218/410 (Arrival IC-218 1200/Dep. IC-410 1235 hours).

Agartala to Delhi via Calcutta IC-236/402 (Arrival IC-236 1340/Dep. IC-402 2020 hours).

Taking into account the present level of traffic demand and the aircraft resources, Indian Airlines has no plans to introduce direct flights to Delhi from the above State Headquarters.

(c) No, Sir.

Contracts entered into by S.C.P.C. and Chloramphenicol

2103. SHRI CHANDERDEO PRASAD VERMA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) the number of contracts entered into by the State Chemical and Pharmaceutical Corporation of India Ltd., a subsidiary of State Trading Corporation, for L-Base and Chloramphenicol during the last three years;

(b) whether an increased price has been paid every time; and

(c) if so, the reasons thereof?

THE MINISTER OF COMMERCE

AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) During the last three years namely 1977-78, 1978-79 and 1979-80 CPC had entered into 10 contracts for L-Base and 8 contracts for Chloramphenicol Powder.

(b) No, Sir.

(c) Does not apply.

#### Foreign Debt

2104. SHRI A. NEELALOHITHA DASAN:

Will the Minister of FINANCE be pleased to state:

(a) what was the total indebtedness of India, as on 1st January, 1980; and

(b) what was the break up of such indebtedness to U.S.A., U.S.S.R., U.K., Japan, France, Federal Republic of Germany and other countries?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) The total external indebtedness of India as on 1st January, 1980 was Rs. 12,339.31 crores.

(b) A statement is attached giving break up of such indebtedness by countries and institutions.

#### Statement

Break-up of External Debt of India by countries and by institutions as on 1st January 1980

(Rs. crores)

Country/Institution	Debt Outstanding
1. U.S.A. . . . .	2640.92
2. U.S.S.R. . . . .	179.00
3. U.K. . . . .	890.15
4. Japan . . . . .	726.78
5. France . . . . .	328.06
6. F.R.G. . . . .	1508.62
7. Austria . . . . .	28.95
8. Belgium . . . . .	65.81